

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 824
TO BE ANSWERED ON 23RD JULY, 2021**

COVID-19 DEATHS IN KARNATAKA

824. SHRI PRAJWAL REVANNA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of number of deaths due to COVID across the country including Karnataka particularly Hassan district of Karnataka;
- (b) the details of number of deaths that occurred due to lack of oxygenated blood supply;
- (c) whether the Government is aware of recent incident of death of 36 patients admitted in chamarajanagar district hospital of Karnataka due to lack of timely supply of oxygen;
- (d) if so, the details thereof and the reasons for shortage of oxygen along with the compensation provided by the Government to the victims; and
- (e) the details of number of people vaccinated across the country including Karnataka particularly Hassan district?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): Till 18th July 2021, a total of 4,13,609 deaths due to COVID-19 have been reported in the country with 36,157 deaths in Karnataka and 1,141 deaths in Hassan District.

Detailed guidelines for reporting of deaths have been issued by Union Health Ministry to all States/UTs. Accordingly, all states/UTs report cases and deaths to Union Health Ministry on a regular basis. It has been noted that some of states based on reconciliation of mortality data have also revised the reported COVID-19 deaths. All states have also been advised that while reconciling the data, the details of deaths shall be indicated date wise & district wise to get correct picture of the pandemic. States have also been regularly advised to undertake death audit to ascertain the cause of deaths and undertake measures for improving quality of healthcare services.

Based on the report received from Government of Karnataka, vide letter dated 22nd July 2021, State Government has appointed a Commission of Inquiry headed by Rtd. Judge of Hon'ble High Court of Karnataka, to look into the circumstances and events leading to death of

COVID-19 patients in District Hospital, Chamarajanagar. The report is awaited from One-Man Commission for further action.

Further as reported by the State, in compliance with the directions of Hon'ble High Court of Karnataka, compensation has been provided to 24 cases.

(e): As on 19th July 2021, a total of 40.65 crore doses of COVID-19 vaccine have been administered to eligible beneficiaries across the country of which 2.73 crore doses have been administered in the State of Karnataka. In Hassan district, a total of 7,21,615 doses of COVID-19 vaccine have been administered.